is for the State Governments to take action regarding restructuring of their police forces. However, the State Governments, were advised to restructure the composition of their police forces to make them broad-based and representative of the cross-section of the society. The reports received from the State Governments so far indicate that they are alive to the situation and are taking necessary steps in this regard.

So far as the para-military forces are concerned, the Government of India in 1980 sanctioned 3 battalions of the Central Reserve Police Force to function as Special Peace Keeping Force for assistance to States for deployment in connection with communal and caste conflicts and provide relief and succour to the victims. Three more such battalions were sanctioned in April, 1983.

### Venue of NAM Meeting

4380. SHRI CHITTA MAHATA: Will the Minister of EXTERNAL AFFAIRS be pleased to state the date and place where the next political meeting of NAM will be held and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): Foreign Ministers of Non-aligned countries will meet in Luanda, Angola from 4-7 September, 1985. The meeting will undertake a comprehensive assessment of the global political and economic situation as also a review of the programme of economic cooperation among non-aligned countries. As mandated by the New Delhi Summit, the Luanda Ministerial Meeting will also be called upon to take a decision on the venue of the Eighth Summit of Non-aligned countries.

# Construction of road by China linking Kashi , and Pak-occupied Kashmir

4381. SHRI SRIBALLAV PANI-GRAHI: SHRI JAGANNATH PATT-NAJK:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have received any information that China has constructed a road linking Kashi (Kashyor) in North-West Xinjing region with Pakoccupied Kashmir; and
  - (b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) and (b). While Government's attention has been drawn to reports to the effect that China is upgrading the Karakoram highway linking Kashi (Kashgar) in northwest Xinjiang province with Pak-occupied Kashmir, so far no authentic information is available.

#### [Translation]

# Persons residing in India after expiry of visa period

4382. SHRI M. L. JHIKRAM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons from Bangladesh and Pakistan who visited India during 1984-85;
- (b) the number out of them who returned to their respective countries after the expiry of their visa-period; and
- (c) the number of those who are residing in India illegally after the expiry of their visa-period and the action taken by Government against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA): (a) to (c). Arrival and departure in respect of Pak and Bangladesh nationals for 1984-85 is as follows:—

1,000	Pakistanis	Bangladeshis
1984		
Arrival	1,12,835	2,44,226
Departure	1,27,179	1,94,253
1985 (Upto 2/85)		
Arrival	8.933	Not available
Departure	7,625	Not available

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Arrival and departure of foreigners is a continuous process. It is possible that persons leaving in a particular year might have arrived in the previous years. Action is taken under the Foreigners Act, 1946 against all those Pak and Bangladesh nationals who are found to be staying in India illegally.

### [English]

### Solar thermal power station in village near Delhi

4383. SHRI CHINTA MOHAN: Will the PRIME MINISTER be pleased to state:

- (a) whether a solar thermal power station from non-conventional sources of energy is being set up in Achheja village near Delhi; if so, details of the project, ircluding the investment;
- (b) whether it is a fact that the vast energy source already available, namely bullock power is being totally neglected as evidence by failure to develop really efficient plough and bullock cart;
- (c) the total investment in bullocks in the country and the benefit derived therefrom; and
- (d) whether Government propose to interested invite technologists from Australia and USA to help in the matter in view of lack of interest amongst Indias' elite scientists?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): (a) A solar thermal power station is proposed to be set up in Achheja village near Delhi. Tenders for equipment for the power plant have been received by the Department and are under examination. The full details of the power plant including the investment will be known after final decision is taken regarding the installation of the power plant.

- (b) No, Sir. Government is fully aware of the importance of bullock power as a source of energy. A Technical Advisory Committee on Draught Animal Power (DAP) has been constituted in this Department to identify the various possibilities for modernization, improvement and development of draught animal energy devices and a few studies have been initiated.
- (c) Exact quantification of investment in bullocks in the country and the benefits derived therefrom is not feasible.
- (d) Programmes for exchange of scientists/technologists, with outside countries, including Australia and USA, in all fields including the above mentioned areas are considered as-and when necessary,

## Declaration of "Sree Narayana Guru Jayanti" as public holiday

4384. SHRI M. RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

- (a) the present policy for determining the public holidays in India;
- (b) whether the Government of Kerala has proposed that the 'Sree Narayana Guru Jayanti" be declared as a national holiday; and
- (c) whether Government propose to consider declaring the "Sree Narayana Guru Jayanti" as a public holiday in memory of the Guru?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE FORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPART-MENT CULTURE (SHRI K.P. OF SINGH DEO): (a) A copy of the existing holidays policy for Central Government offices is attached as statement.

- (b) No. Sir. The Government Kerala suggested the inclusion of Sree Nerayana Guru's birthday as an additional closed holiday for Central Government offices in Kerala.
  - (c) No. Sir.